

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 207 OF 2017**

**Dated: 05<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sri Murralli M. Baaladev**

**.... Appellant(s)**

**Vs.**

**The Karnataka Renewable Energy Development Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ujjal Banerjee

Counsel for the Respondent(s) : Mr. Nithin Saravanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-1

**ORDER**

Learned counsel for the Appellant is permitted to file rejoinder by next date of hearing after serving copy on the other side.

List the matter on **17.05.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Kt/pk*